

DIVISION BENCH
COURT - I

O-217

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)/160(KB)2023
IN
C.A.(CAA)/111(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	BAHUBALI DEALTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances via video conference/physically

ORDER

1. None for the parties.
2. This matter is adjourned to **01.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)